

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No. 19/2017
in
Petition No. 1/TT/2014**

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S.Bakshi, Member
Dr. M.K.Iyer, Member**

Date of Order : 19th of May, 2017

In the matter of

Application under Section 94 of the Electricity Act, 2003 read with Section 151 of CPC and Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for clarification of order dated 5.8.2014.

And

In the matter of

Patran Transmission Company Limited
Room No, 409, 4th Floor Skipper Corner
88 Nehru Place,
New Delhi-110019

....**Petitioner**

Vs

1. Haryana Power Purchase Centre
Shakti Bhawan, Energy Exchange
Room No. 446, Top Floor,
Sector-6, Panchkula-134109
Haryana

2. Punjab State Power Corporation Limited
Shed No T-1-A, Thermal Design,
Near 22 No. Phatak,
Patiala, Punjab

3. Himachal Sorang Power Private Limited
D-7, Sector-1, Lane-1, 2nd Floor
New Shimla, Shimla-171009
Himachal Pradesh
4. Adani Power Limited
3th Floor, Achalraj,
Opposite Mayors Bungalow,
Law garden, Ahmedabad-380006, Gujarat
5. Jaipur Vidyut Vitran Nigam Limited
Vidyut Bhawan, Janpath,
Jaipur-302005,
Rajasthan
6. Ajmer Vidyut Vitran Nigam Limited
Old Power House, Hathi Bhata,
Jaipur Road,
Ajmer, Rajasthan
7. Jodhpur Vidyut Vitran Nigam Ltd
400 kV, GSS Building,
Ajmer Road, Heerapur,
Jodhpur, Rajasthan
8. Lanco Anpara Power Limited
Plot No 397, Udyog Vihar
Phase-3, Gurgaon-122016
Haryana
9. Power Development Department
Govt. of Jammu & Kashmir,
SLDC Building, 1st Floor,
Gladani Power House,
Narwal, Jammu
Jammu & Kashmir
10. Lanco Green Power Private Ltd
Plot No 397, Udyog Vihar,
Phase- III, Gurgaon-122016

Haryana

11. North Central Railway
DRM Office,
Nawab Yusuf Road,
Allahabad, Uttar Pradesh
12. Ad Hydro Power Limited
Bhilwara Towers,
A-12, Sector-1, Noida-201301
Uttar Pradesh
13. Jaiprakash Power Ventures Limited
A Block, Sector-128,
Noida-201304, Uttar Pradesh
14. BSES Yamuna Power Limited
2nd Floor, B Block,
Shakti Kiran Building,
(Near Karkardooma Court)
New Delhi
15. BSES Rajdhani Power Limited
BSES Bhawan, 2nd Floor,
B Block, Behind Nehru Place Bus Terminal
Nehru Place, New Delhi-110019
16. Tata Power Delhi Distribution Limited
33 kV sub-station Building,
Hudson Lane, Kingsway Camp,
New Delhi-110019
17. New Delhi Municipal Corporation
Palika Kendra, Sansad Marg,
New Delhi-110 001
18. Union Territory of Chandigarh
Div-11, Opposite Transport Nagar,
Industrial Phase-1,
Chandigarh

19. Power Grid Corporation of India Limited
B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi-110016

20. Uttar Pradesh Power Corporation Limited
14th Floor, Shakti Bhawan,
Ext Building, 14, Ashok Marg,
Lucknow, Uttar Pradesh

21. PTC India Limited
2nd Floor, NBCC Tower,
15, Bhikaji Cama Place,
New Delhi-110066

22. Uttaranchal Power Corporation Limited
Urja Bhawan, Kanwali Road,
Near Balli Wala Chowk,
Dehradun, Uttarakhand

23. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex,
Building No. 11, Shimla,
Himachal Pradesh

24. PFC Consulting Ltd
First Floor, "Urjanidhi",
1, Barakhamba Lane,
Connaught Place, New Delhi-110001

...Respondents

ORDER

The Petitioner, Patran Transmission Company Limited, has filed the present petition Introductory Application for seeking appropriate directions and clarification in order dated 5.8.2014 in Petition No. 1/TT/2014 with regard to the quoted escalable transmission charges beyond the 1st contract year i.e. from the 2nd

contract year starting from 1.4.2017 and ending on 31.3.2018 upto till last contract year ending on 31.3.2051 stated to be "same as above" instead of "Nil".

2. The Petitioner had filed the petition under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System for "Patran 400 kV sub-station" comprising of 2x500 MVA, 400/220 kV sub-station at Patran and LILO of both circuits of Patiala-Kaithal 400 kV D/C at Patran. The Commission after considering the submissions of the Petitioner and Respondents, vide order dated 5.8.2014 adopted the levelised transmission charges for the project.

3. The Petitioner has submitted that due to an inadvertent error, the 'Quoted Escalable Transmission Charges' for the years beyond the 1st contract year, has been stated as 'Nil', instead of 'Same as above'. The Petitioner has requested to correct the inadvertent error in the Appendix attached to the impugned order.

4. We have considered the submission of the Petitioner. Appendix to the impugned order contained tariff which was quoted by the Petitioner and accepted by the Bid Evaluation Committee and Bid Process Coordinator as the lowest bid tariff. However, last column of Appendix did not inadvertently reflect the correct quoted tariff by the Petitioner. This is an inadvertent error which is sought to be rectified in exercise of power under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 as amended.

Accordingly, we direct that Appendix of the order dated 5.8.2014 shall be replaced by Appendix enclosed to this order.

5. All other terms and conditions contained in the order dated 5.8.2014 remains unchanged.

6. With the above, I.A. No. 19/2017 stands disposed of.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson

Appendix

Year	Commencement Date of Contract Year	End Date of Contract Year	Quoted Non-Escalable Transmission Charges (Rs. Millions)	Quoted Escalable Transmission Charges (Rs. Millions)
1	Scheduled COD 24-April-2016	31-Mar-2017	213.00	4.71
2	1-Apr-2017	31-Mar-2018	220.00	Same as above
3	1-Apr-2018	31-Mar-2019	252.50	Same as above
4	1-Apr-2019	31-Mar-2020	282.73	Same as above
5	1-Apr-2020	31-Mar-2021	299.95	Same as above
6	1-Apr-2021	31-Mar-2022	299.95	Same as above
7	1-Apr-2022	31-Mar-2023	299.95	Same as above
8	1-Apr-2023	31-Mar-2024	299.95	Same as above
9	1-Apr-2024	31-Mar-2025	299.95	Same as above
10	1-Apr-2025	31-Mar-2026	299.95	Same as above
11	1-Apr-2026	31-Mar-2027	299.95	Same as above
12	1-Apr-2027	31-Mar-2028	299.95	Same as above
13	1-Apr-2028	31-Mar-2029	299.95	Same as above
14	1-Apr-2029	31-Mar-2030	299.95	Same as above
15	1-Apr-2030	31-Mar-2031	299.95	Same as above
16	1-Apr-2031	31-Mar-2032	237.98	Same as above
17	1-Apr-2032	31-Mar-2033	237.42	Same as above
18	1-Apr-2033	31-Mar-2034	236.82	Same as above
19	1-Apr-2034	31-Mar-2035	236.19	Same as above
20	1-Apr-2035	31-Mar-2036	255.52	Same as above
21	1-Apr-2036	31-Mar-2037	254.81	Same as above
22	1-Apr-2037	31-Mar-2038	254.06	Same as above
23	1-Apr-2038	31-Mar-2039	253.36	Same as above
24	1-Apr-2039	31-Mar-2040	252.41	Same as above
25	1-Apr-2040	31-Mar-2041	251.52	Same as above
26	1-Apr-2041	31-Mar-2042	260.57	Same as above
27	1-Apr-2042	31-Mar-2043	259.57	Same as above
28	1-Apr-2043	31-Mar-2044	258.50	Same as above
29	1-Apr-2044	31-Mar-2045	257.38	Same as above
30	1-Apr-2045	31-Mar-2046	256.18	Same as above
31	1-Apr-2046	31-Mar-2047	254.92	Same as above
32	1-Apr-2047	31-Mar-2048	253.58	Same as above
33	1-Apr-2048	31-Mar-2049	252.16	Same as above
34	1-Apr-2049	31-Mar-2050	250.66	Same as above
35	1-Apr-2050	31-Mar-2051	249.07	Same as above
36	1-Apr-2051	35th anniversary of Scheduled COD	249.00	Same as above